

GOVERNMENT OF INDIA
MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP
RAJYA SABHA
UNSTARRED QUESTION No - 606
ANSWERED ON – 04/02/2026

CAG REPORT ON IRREGULARITIES IN PMKVY

606 SHRI P. P. SUNEER:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

(a) whether it is a fact that the Comptroller and Auditor General of India (CAG) has identified some glaring irregularities in the implementation of the Centre's flagship skills training initiative, Pradhan Mantri Kausal Vikas Yojana (PMKVY) in three phases from 2015-2022; and

(b) if so, the details of the findings and what corrective action is being taken for the proper implementation of the scheme?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP

(SHRI JAYANT CHAUDHARY)

(a) to (b): The Comptroller and Auditor General (CAG) conducted a Performance Audit of Pradhan Mantri Kaushal Vikas Yojana (PMKVY) covering the initial phases of the scheme up to 2022 and flagged certain deficiencies in legacy systems relating to data validation, beneficiary details, assessor information, eligibility verification, and monitoring processes, largely attributable to limitations in IT controls and decentralized implementation prevalent at that time.

Taking cognisance of these observations, the Government has since undertaken comprehensive corrective measures under PMKVY 4.0, including Aadhaar-based e-Know Your Customer(KYC), face authentication and geo-tagged attendance, QR-coded digital certificates, real-time dashboards on the Skill India Digital Hub, strengthened assessor and training centre accreditation mechanism, independent monitoring via Kaushal Samiksha Kendra, revised monitoring guidelines with clear Key Performance Indicators, and a robust penalty and recovery framework.

Disciplinary actions, including suspension, blacklisting, recovery of funds, and drastic steps have been taken wherever non-compliance was established, thereby institutionalizing stronger accountability, verification, and oversight mechanisms under the scheme.
